The State have, however, been requested to consider the suggestion for uniform Central legislation in the manner provided for under Article 252 of the Constitution.

(b) A copy of the Model Bill circulated to the State Governments will be placed on the Table of the Sabha.

Bus SERVICE IN DELHI

145. SHRI M, V. BHADRAM : SHRI NIRANJAN VARMA :

Will the Minister of PARLIAMENTARY AFFAIRS. SHIPPING AND TRANSPORT/ be
संसदीय कार्य तथा नौवहन और परिवहन मंत्री
pleased to state :

(a) whether Government are aware of the irregular bus service in Delhi ;

(b) if so, t'\s reaction of Government thereto;

(c) whether Government are aware of the recent increase of 5 paise in fare by introducing some 'X' service by the D. T. U.;

(d) if so, the reasons therefor;

(e) whether the Centre has issued any direction to Delhi Administration for increasing bus fares in Delhi ; and

(f) the stand taken by Delhi Administration in this regard ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT/sfrrgfa ^Tif c^T 'rf^^T 1?ft (SHRI RAJ BAHADUR) : (a) & (b) There is some irregularity in the services, which is mainly due to the inadequate number of vehicles and the presence of a fairly large number of overaged vehicles in the fleet. Steps have been taken to increase the number of buses by inducting new buses and renovating old ones.

(c) Yes.

(d) The express services provide quicker and more convenient service to the commuters.

(e) No.

(f) Does not arise.

गल्ले की हानि

146. श्री देवदत्त कुमार कीका भाई पटेल :
श्री सुन्दर सिंह भंडारी :
श्री लाल आडवाणी :
श्री जगदीश प्रसाद माथुर :
श्री मान सिंह वर्मा :

क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश के विभिन्न भागों में खलिहानों में जमा गल्ले को गत अप्रैल-मई की वर्षा से कुल कितनी हानि हुई;

(ख) क्या गल्ले की हानि को रोकने के लिए किसानों को 'सिलो' इत्यादि आसान किस्तों पर दिये जाने की कोई योजना सरकार के विचाराधीन है; और

(ग) यदि हां, तो उसका ब्यौरा क्या है; और यदि नहीं तो, उसके क्या कारण हैं ?

t[L0SS OF FOODGRAINS

146. SHRI DEVDATT KUMAR KIKABHAI PATEL; SHRI J. P. YADAV : SHRI SUNDER SINGH BHANDARI : SHRI LAL K. ADVANI : SHRI JAGDISH PRASAD MATHUR : SHRI MAN SINGH VARMA :

Will the Minister of AGRICULTURE/ lift' *fsff be pleased to state :

(a) the quantum of loss of foodgrains stored in farms in different parts of the

t [ ] English translation

country due to rains during the last April-May;

(b) whether any scheme to provide 'silo' etc. to the farmers on easy instalments so as to prevent the loss of foodgrains is under Government's consideration; and

(c) if so, the details thereof and if not, the reasons therefor ?]

कृषि मन्त्रालय में राज्य मन्त्री (श्री अण्णा साहेब शिन्दे) : (क) पिछले अप्रैल-मई के दौरान वर्षा के कारण देश के विभिन्न भागों में खेतों में रखे खाद्यान्नों की क्षति के ब्यौरे राज्य सरकारों से मांगे गए हैं और प्राप्त होने पर सभा के पटल पर रख दिए जाएंगे।

(ख) और (ग) पांच राज्य पंजाब, हरियाणा, उत्तर प्रदेश, बिहार और मध्य प्रदेश में 40.05 लाख रुपये की कुल लागत के 1.4 मी० टन से 5.5 मी० टन क्षमता के उन्नत किस्म के बिना छोटे साइलो सुलभ करने की योजना स्वीकार की गयी है। किसानों को उधार पर दिए जाने वाले बिनकी लागत 3 वर्षों की अवधि में वसूल की जाएगी अर्थात् 40 प्रतिशत बिनकी सुपुर्दगी के समय और 20 प्रतिशत प्रत्येक 12 महीनों के बाद। यह योजना राज्य सरकारों के माध्यम से चलाई जाएगी। उत्तर प्रदेश, बिहार और मध्य प्रदेश की सरकारों ने इस योजना की स्वीकृति प्रदान कर दी है।

दिल्ली प्रशासन के यहां एक तिहाई राज-सहायता पर राज्य में किसानों को एक से दस मीटरी टन क्षमता के धात्विक बिन सप्लाई करने की व्यवस्था है। चालू वित्तीय वर्ष के दौरान इस प्रयोजन के लिए प्रशासन द्वारा एक लाख रुपए का प्रावधान किया गया है।

t [THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE/ffa *r?=n?m 3 *xw* 'mft (SHRI ANNASAHEB SHINDE) : (a) The details of the loss caused to foodgrains stored in farms in different parts of the country due to rains during the last April-May have been called for from the State Governments and will be laid on the Sabha on receipt.

(b) and (b) A scheme to provide improved type of bins/small silos of capacities varying from 1.4 tonnes to 5.5 tonnes in five States of Punjab, Haryana, Uttar Pradesh, Bihar and Madhya Pradesh at a total cost of Rs. 40.05 lakhs has been approved. The cost of the bins supplied to the farmers on credit basis will be realised in a period of 3 years, *i.e.* 40% at the time of delivery of bin and 20% every 12 months thereafter. The scheme will be operated through the State Governments. Governments of Uttar Pradesh, Bihar and Madhya Pradesh have already accepted the Scheme.

The Delhi Administration have provision for supply of metal bins of one to ten tonnes capacity to farmers in the State on one-third subsidy. A provision of Rs. 1 lakh has been made by the Administration for this purpose during the current financial year.]

147. *[Transferred to the 30th November, 1971.]*

THEFT OF ANTIQUES

148. SHRI K.P. MALLIKARJUNUDU: Will the Minister of EDUCATION AND SOCIAL WELFARE/f5TCU3iT**mT5T ^UTO Hfsfr be pleased to state :

(a) the steps Government propose to take to prevent the theft of antiques; and

(b) whether Government propose to undertake legislation and thereby provide for stringent punishment for the theft, unlawful possession, sale and export of such antiques '•

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE/fat^T 3Tk HHR ipJUTT ^=(T?m

t [ ] English translation.